

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3376  
ANSWERED ON:30.08.2013  
BANKING REGULATION ACT  
Karwariya Shri Kapil Muni

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any proposal to review and amend the banking laws including the Banking Regulation Act, 1949;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the action taken/being taken by the Government/Reserve Bank of India (RBI) in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): No, Sir. The banking laws including the Banking Regulation Act, 1949 were recently amended by the Banking Laws (Amendment) Act, 2012 (Act No. 4 of 2013).
- (b) and (c): In view of reply to (a) above, do not arise